

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 204 of 2017 in CP(IB)172/10/HDB/2017
NAME OF THE COMPANY	Super Agri Seeds Private Limited
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	10 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. Venkateswarlu	IRP	KARIYENIKATESW ARLU @GMAIL.COM	fesw.

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. Venkateswarlu	IRP	KUSRYA/Associates @gmail.com	fesw.
B. Praveen Kumar (CICI Bank)	Advocate	9618131713	Praveen Kumar

P. Sriharsha Advocate 9246297760
 Sandeep Maktala (SBT) Advocate 8886117992
 DR K.V. SRINIVAS R.P. 9959223615
 KUSP ASSETS Advisory .com

Heard Mr.K.Venkateswarlu, IRP and Mr.B.Praveen Kumar, Mr.P.Sriharsha Reddy, Mr.Sandeep Maktala, learned counsels for the Respondents and Dr.K.V.Srinivas, RP.

CA allowed by separate orders. Post the CP on 21.12.2017.

Member (Judicial)